

**THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 414**  
**CP(CAA)/63/ND/2022**

**IN THE MATTER OF:**

Jasch Industries Limited	...	Applicant
And		
Jasch Gauging technologies limited	...	Respondent

**Order under Section 230-232 of Companies Act, 2013.**

**Order delivered on 14.09.2022**

**Coram:**

**MR. DHARMINDER SINGH**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to **09.11.2022**.

*Vishal Rana*

**Vishal Rana**  
**Court Officer**  
**Court-IV**